

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
**(Power Section) Civil Secretariat**  
**Srinagar/Jammu**

**Notification**

**Jammu, the 2<sup>nd</sup> September, 2024**

S.O 443 .- In exercise of the powers conferred under sub-section (1) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Government hereby appoint officers as mentioned in **Annexure-A** to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate within their respective territorial jurisdiction of District Kishtwar in view of Elections to Legislative Assembly- 2024.

**By Order of the Government of Jammu and Kashmir.**

**Sd/-**  
**(Achal Sethi)**  
**Secretary to Government**

No. LAW- Powr/19/2022-10

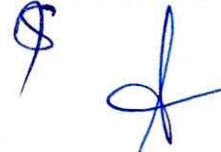
Dated :- 02 -09- 2024

Copy to the:- .

1. Chief Electoral Officer, J&K.
2. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
3. Divisional Commissioner, Jammu.
4. District Election Officer, Kishtwar. This is with reference to letter No. ENT/K/2024-25/6885-88 Dated:- 01-09-2024.
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
6. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C).
7. Incharge Website section

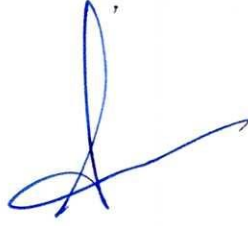
  
Senior Law Officer


Department of Law, Justice and P.A



Annexure-A to SO.443 of 2024 Dated:- - 09-2024

S.NO.	Name	Designation	Place of Posting
1	Sanjay Kumar	HOD Electrical	Polytechnic College Kishtwar
2	Kulbhushan Verma	Assistant Director	Fisheries Department Kishtwar
3	Shakti Sen	ZEPO	Kishtwar
4	Ramesh Kumar	Sr. Lecturer	HSS Sarthal
5	Shabir Hussain	Sr. Lecturer	HSS Marwah
6	Zahid Rashid	Inspector	Block Mughaladin
7	Rajesh Kumar Parihar	Master	MS Malipeth
8	Amresh Kumar	Master	GSM Bhoopnagar



  
S. S. Singh